

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) As the matter concerned the Government of Punjab, the representation was forwarded to that Government for necessary action.

Delhi University

2132. Shri N. R. Munisamy: Will the Minister of Education and Scientific Research be pleased to state whether it is a fact that a Chair for Buddhist studies has been established in Delhi University, though there are no facilities there for higher studies in Pali?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A Statement giving the necessary information is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 143.]

Scholarships to Other Backward Classes

2133. Shri N. R. Munisamy: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 1342 on the 9th December, 1957 and state:

(a) the criteria that is adopted in awarding scholarships to the other Backward Class students;

(b) the total amount set apart from the award of scholarships to the other Backward Class students; and

(c) whether a statement showing the amounts of scholarships granted to Backward Class students category-wise for the year 1957-58 will be laid on the Table?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) A statement is laid on the table

of the Lok Sabha. [See Appendix IV, annexure No. 144.]

(b) and (c). No separate amount has been set apart for the award of scholarships to the Other Backward Class students. Government have sanctioned a lumpsum grant of Rs. 2 crores for scholarships during 1957-58 to the Scheduled Castes, Scheduled Tribes and Other Backward Classes. The estimates of the amounts of scholarships that are being granted to Backward Class students category-wise for the year 1957-58 are, however, as under:—

Scheduled Castes	Rs. 104 lakhs
Scheduled Tribes	Rs 20.5 lakhs
Other Backward Classes	Rs 75.5 lakhs
Total	Rs. 200 lakhs

हिमाचल प्रदेश में भूमिहीन कृषक

२१३४. श्री नेक राम नेगी . क्या गृह-कार्य मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या सरकार ने यह जानकारी एकत्र कर ली है कि हिमाचल प्रदेश में भूमिहीन कृषकों को देने के लिये कितनी परती भूमि है;

(ख) इन भूमि को किस प्रकार और कितनी अवधि के लिये भूमिहीन लोगों को दिया जायेगा ; और

(ग) १९५५-५६ में कितने भूमिहीन कृषकों को कितने एकड़ भूमि दी गई ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री वातावर) : (क) १९५५-५६ के आकड़ों के अनुसार हिमाचल प्रदेश में ९९,३६० एकड़ सर्वे गई की कृषि योग्य परती भूमि है जिसमें व्यक्तियों की निजी भूमि भी शामिल है।

(ख) भूमिहीन लोग जब भी आवेदन पत्र देते हैं, उन्हें हिमाचल प्रदेश के नोटोर नियमों के अनुसार कृषि योग्य परती भूमि दी जाती है।

(ग) १९५५-५६ में ५८९ भूमिहीन कृषकों को कुल ४१२ एकड़ भूमि दी गई।